

**IN THE HIGH COURT OF BOMBAY AT GOA  
LD-VC-CW NOS. 154, 174, 175 AND 189 OF 2020**

**LD-VC-CW NOS. 154, 174 AND 175 OF 2020**

Kashinath Jairam Shetye ..... Petitioner

***V e r s u s***

The GCZMA & Ors. .... Respondents

**A N D**

**LD-VC-CW NO. 189 OF 2020**

Joseph Antonio D'Souza ..... Petitioner

***V e r s u s***

State of Goa & Ors. .... Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner in LD-VC-CW Nos.154, 174 & 175 of 2020.

Mr. A. D. Bhobe and Ms. Annelise Fernandes, Advocates for the Petitioner in LD-VC-CW No.189-2020.

Mr. Pankaj Pai Vernekar and Mr. B. Fatarpekar, Advocates for the Respondent nos.3 and 4 in LD-VC-CW No.174-2020.

Ms. Maria Correia, Additional Government Advocate for the Respondent nos.3 and 5 in LD-VC-CW- No. 154 of 2020.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos.1 and 2 in LD-VC-CW- Nos. 174 and 175 of 2020.

Mr. Pravin Faldessai, Asst. Solicitor General, for the Respondents-Central Government in LD-VC-CW-No.189 of 2020.

Mr. Nigel Da Costa Frias, Advocate for the respondent Nos.8 & 12 in LD-VC-CW No.189 of 2020.

Mr. P. Rao, Advocate for the respondent Nos.10, 12, 13 and 14 in LD-VC-CW No.189 of 2020.

Mr. Shivan Desai, Advocate for the respondent Nos.3 and 4 in LD-VC-CW No.189 of 2020.

**Coram :- DAMA SESHADRI NAIDU &**

**M. S. JAWALKAR, JJ.**

**Date : 17<sup>th</sup> December, 2020**

**P.C.**

Post the matter after vacation.

**SMT. M. S. JAWALKAR, J.      DAMA SESHADRI NAIDU, J.**

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